GOVERNMENT OF INDIA RAILWAYS LOK SABHA

STARRED QUESTION NO:137
ANSWERED ON:22.03.2012
CRIME AGAINST WOMEN PASSENGERS
Antony Shri Anto;Thamaraiselvan Shri R.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware of certain cases involving the safety of women and children in the local trains in Kerala and other parts of the country;
- (b) if so, the number of such cases reported and the action taken thereupon during the last three years, zone-wise;
- (c) the details of the measures taken by the Railways to enhance security in passenger trains in view of the increasing number of cases of robbery and crimes especially against women and children;
- (d) whether the Railways have any proposal to seek the assistance of State Governments especially from Government of Kerala to increase the security in trains; and
- (e) if so, the details thereof?

Answer

MINISTER OF RAILWAYS (SHRI MUKUL ROY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 137 BY SHRI ANTO ANTONY AND SHRI R.THAMARAISELVAN TO BE ANSWERED IN LOK SABHA ON 22.03.2012 REGARDING CRIME AGAINST WOMEN PASSENGERS

- (a) and (b): Yes, Madam. The number of cases of Rape, Murder, Robbery, eve-teasing and other crimes against women and children reported in running trains in Kerala and over Indian Railways is attached as Appendix. The cases are registered and investigated by Government Railway Police of the concerned States and the persons arrested are prosecuted by them as per law.
- (c) to (e): Policing on Railways is a State Subject and prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Government Railway Police.

Railways maintain regular coordination with the State Governments to ensure better security to the travelling public as well as the Railway system. Regular coordination meetings are being held with Government Railway Police by the General Managers / Chief Security Commissioners of Railway Protection Force, Divisional Railway Managers / Sr. Divisional Security Commissioners to enhance security in passenger trains and in Railways. The Southern Railway has requested the Government of Kerala to take cognizance of crimes against women passengers and to step up vigil in trains as Government Railway Police is the agency to ensure the safety and security of the travelling passengers.